

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated, Shillong the, 20th July, 2026

No.HCM.II/270/2013-Estt/206 : In pursuance of the Full Court Resolution dated 15th July, 2026 and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and condition of Service of Officers and Staff) Rules, 2019, the Hon'ble the Chief Justice, High Court of Meghalaya is pleased to promote the following staff of this Registry to the post indicated against their name w.e.f the date of his joining:

Sl.No	Name	Present Post	Name of the post promoted
1	Shri Edmund Wankhar	Senior Administrative Assistant	Court Master, High Court of Meghalaya created vide Sanction No.LJ(A)19/2005/192 dated. 14 th January, 2014 in the Pay Level-15 (Starting pay of Rs 45,600/-) with PSP of Rs 1250 p.m

Further, until further orders, Shri Edmund Wankhar shall continue to be attached to the Accounts Section of this Registry.

REGISTRAR GENERAL

Memo No.HCM.II/270/2013-Estt/206 -A

Dated 20th July, 2026

Copy to :-

- 1. The Registrar –cum- PPS to the Hon'ble Chief Justice, High Court of Meghalaya for favour of kind information of the Hon'ble the Chief Justice.*
- 2. The P.S. to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's information.*
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.*
- 4. The P.S.to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for his Lordship's information.*
- 5. The Commissioner & Secretary to the Government of Meghalaya Law (A) Department, Shillong for kind information.*
- 6. All Registrars/Joint-Registrars/Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.*

7. *The Accountant General (A&E), Meghalaya, Shillong for kind information and necessary action.*
8. *The Treasury Officer, Shillong South Treasury, Shillong for kind information.*
9. *The Manager IT, High Court of Meghalaya, Shillong for uploading the same in the official website.*
10. *The Accountant-cum-Cashier for kind information and necessary action.*
11. *The concerned staff for kind information and necessary action Personal File of the staff concerned.*
12. *Office file.*



REGISTRAR GENERAL

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